

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
LOK SABHA  
STARRED QUESTION NO. 21\*

TO BE ANSWERED ON JULY 22, 2015  
POVERTY ALLEVIATION SCHEMES

No. 21\*      SHRI SUNIL KUMAR MONDAL  
                 SHRI S.P.MUDDAHANUME GOWDA

Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION  
be pleased to state:

- (a) the details of various urban poverty alleviation schemes under implementation and their current status.
- (b) the allocations made, funds utilized and remained unspent under these schemes during the last three years, state and year-wise;
- (c) whether the Government has made any assessment of these schemes and if so, the details thereof along with the shortcomings identified in their implementation; and
- (d) whether the Government proposes to revamp the poverty eradication programmes and if so, the details thereof?

ANSWER  
THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION  
(SH M. VENKAIAH NAIDU)

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(a) to (e): A Statement is laid on the Table of the Sabha.

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STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION No. 21\* FOR ANSWER ON 22.07.2015 REGARDING POVERTY ALLEVIATION

- (a) The Ministry of Housing and Urban Poverty Alleviation has been implementing a Centrally Sponsored Scheme namely, Swarna Jayanti Shahari Rozgar Yojana (SJSRY) since 1997, which has been restructured into National Urban Livelihoods Mission (NULM) since September, 2013. NULM seeks to organize urban poor into Self-Help Groups (SHGs), provide skill training to urban poor so that they can find gainful employment, provide interest subsidy on bank loans to the poor for setting up self employment ventures. The Mission has provision for construction and maintenance of shelters equipped with essential services for the urban homeless. The Mission also provides support to urban street vendors.
- (b) The allocation made, spent and unspent under those schemes during the last three years, state and year-wise is at Annexure.
- (c) Yes, Madam. The Ministry of Housing and Urban Poverty Alleviation made an assessment of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) which was under implementation since 1997. An overview of the implementation of SJSRY in the country had mixed results. The studies have shown that the scheme has been relatively successful in alleviating urban poverty wherever systematic mobilization of the poor into SHGs,

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their capacity building and skill development programmes were taken up in a process-intensive and professional manner alongwith a robust implementation structure.

Factors such as low budgetary support, lack of community awareness, absence of dedicated staff to implement the scheme, lack of linkage between skill development and employment opportunities provided by the market and reluctance of banks to extend loans for micro-enterprises, etc have been found to be the some of the difficulties affecting accomplishments under SJSRY.

(d) The , NULM builds on the core strengths of the SJSRY and incorporates the important lessons learnt from experience in implementation of SJSRY. It is proposed to enhance coverage of NULM to all the statutory towns in the country.

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**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 21\* FOR 22-07-2015**

**A Statement showing State-wise central funds allocated, utilized and unspent balance under Swarna Jayanti Shahari Rozgar Yojana (SJSRY)/ National Urban Livelihoods Mission (NULM) during 2012-13, 2013-14 & 2014-15**

(Rs in lakhs)

S. No.	Name of the States/UTs	2012-13				2013-14			2014-15		
		Unspent Balance as on 31.03.2012	Released	Utilized	Unspent	Released	Utilized	Unspent	Released	Utilized	Unspent**
1	Andhra Pradesh	3929.34	8457.92	8457.92	3929.34	6518.53	5271.40	5176.47	4034.00	3610.24	5600.23
2	Arunachal Pradesh	191.37	129.99	129.99	191.37	242.17	89.89	343.65	193.87	246.69	290.83
3	Assam	7997.72	3413.28	3413.28	7997.72	3429.58	2559.75	8867.55	0.00	1503.54	7364.01
4	Bihar	0.00	0.00	0.00	0.00	2352.37	0.00	2352.37	0.00	1376.01	976.36
5	Chhattisgarh	944.67	2024.30	2024.30	944.67	959.20	795.84	1108.03	1487.91	2180.80	415.14
6	Goa	0.00	0.00	0.00	0.00	165.80	158.95	6.85	62.11	22.84	46.12
7	Gujarat	0.00	4855.11	3017.25	1837.86	5222.95	4031.37	3029.44	6354.10	3009.39	6374.15
8	Haryana	0.00	1866.07	414.40	1451.67	854.55	1235.28	1070.94	1607.60	111.88	2566.66
9	Himachal Pradesh	132.18	335.61	335.61	132.18	187.91	48.14	271.95	604.45	570.74	305.66
10	Jammu & Kashmir	296.27	296.27	296.27	296.27	607.94	371.44	532.77	998.98	81.80	1449.95
11	Jharkhand	992.28	1782.29	229.99	2544.58	218.26	218.26	2544.58	1012.55	2088.40	1468.73
12	Karnataka	8424.08	5058.16	5058.16	8424.08	3656.12	3656.12	8424.08	6347.11	7791.89	6979.30
13	Kerala	2370.24	2634.58	858.95	4145.87	3056.78	4389.80	2812.85	0.00	0.00	2812.85
14	Madhya Pradesh	4322.46	4743.32	4743.32	4322.46	4724.85	3378.39	5668.92	5158.37	5185.82	5641.47
15	Maharashtra	0.00	10271.98	7697.44	2574.54	8971.11	7288.23	4257.42	12853.86	1078.54	16032.74
16	Manipur	746.28	399.65	399.65	746.28	241.45	60.33	927.40	837.43	927.40	837.43
17	Meghalaya	0.00	234.74	199.53	35.21	434.06	21.70	447.57	420.34	268.46	599.45
18	Mizoram	235.61	653.12	653.12	235.61	437.12	308.35	364.38	851.52	1198.00	17.90
19	Nagaland	69.88	443.18	443.18	69.88	445.16	331.91	183.13	532.25	467.16	248.22
20	Odisha	304.94	1669.30	1669.30	304.94	2303.62	2107.65	500.91	1808.46	1044.30	1265.07
21	Punjab	2275.11	1344.04	364.05	3255.10	0.00	0.00	3322.90	0.00	0.00	3322.90
22	Rajasthan	115.15	1976.70	887.69	1204.16	1819.71	891.72	2202.02	4201.04	0.00	6403.06
23	Sikkim	85.84	174.95	174.95	85.84	66.14	66.14	85.84	152.21	111.15	126.90
24	Tamil Nadu	0.00	11221.33	5610.66	5610.67	5922.44	9196.66	2336.45	6439.54	4886.37	3889.62
25	Telangana	NA	NA	NA	NA	NA	NA	NA	0.00	0.00	0.00
26	Tripura	72.80	0.00	0.00	72.80	0.00	0.00	0.00	946.24	0.00	946.24
27	Uttarakhand	736.79	625.97	485.03	877.73	653.65	523.85	1007.53	0.00	388.56	618.97
28	Uttar Pradesh	6381.61	4668.63	4668.63	6381.61	9393.43	8582.06	7192.98	4655.31	1260.41	10587.88

29	West Bengal	0.00	7500.54	3463.32	4037.22	5811.75	5435.11	4413.86	5372.61	458.22	9328.25
30	A & N Islands	13.53	9.27	0.00	22.80	0.00	9.97	0.00	0.00	0.00	0.00
31	Chandigarh	142.40	68.21	68.21	142.40	136.66	136.66	142.40	282.32	157.99	266.73
32	D & N Haveli	51.38	0.00	0.00	51.38	0.00	0.00	51.38	0.00	10.79	40.59
33	Daman & Diu	192.47	0.00	0.00	192.47	0.00	0.00	0.00	0.00	0.00	0.00
34	Delhi	204.06	250.01	55.14	398.93	2663.96	683.52	2379.37	0.00	251.91	2127.46
35	Puducherry	0.00	37.58	0.00	37.58	0.00	17.73	19.85	0.00	0.00	19.85
<b>Total</b>		<b>41228.46</b>	<b>77146.10</b>	<b>55819.34</b>	<b>62555.22</b>	<b>71497.27</b>	<b>61866.22</b>	<b>72045.84</b>	<b>67214.18</b>	<b>40289.30</b>	<b>98970.72</b>

\*\* Based on Provisional Utilization Certificates (UCs) and Monthly Progress Reports (MPRs) received from the States/UTs.